National Company Law Tribunal

Allahabad Bench

CPNO. (1B) 103/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Jitendera Kumar Grupta & arx VIS Jai PHAKASA
ASSOCIATOR LAd.

SECTION OF THE COMPANIES ACT: UIS 7 of IBB code 2016

SI. NO. Name Designation Representation Signature

1. Robert Handam Pandley Advacate Redilian

2. Sarreh Kyhya Advaa Resp Kyhya

3. R. P. Agreent Adv Resp Long mel

CP NO.(IB)103/ALD/2017

Sh. Rohit Nandan, Advocate for the petitioner. Sh. R.P. Agarwal, Advocate for the respondent company.

At the request of the petitioner counsel, the case is adjourned for the argument.

The matter be listed on 10th November, 2017.

H.P. Chaturvedi, Member (Judiciai)

Dated:26.10.2017

Typed by: Kavya Prakash Srivastava (Stenographer)